

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2017/ 283

Date : 24/06/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Rajeev Kumar Bharadwaj S/o Shri Ghanshyam Sharma, Probationer- Trainee Junior Judicial Assistant, Rajasthan High Court Bench, Jaipur is hereby accepted with effect from **19.06.2017(FN)**.

BY ORDER


REGISTRAR (ADMN.)

No.I/A(iii)(a)(10)82/2016(Sep.)/ 1499

Date : 24/06/17

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class./ CPC), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. Concerned AOJ/AAOs, Rajasthan High Court Bench, Jaipur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
7. Concerned Shri Rajeev Kumar Bhardwaj S/o Shri Ghanshyam Sharma, resident of Kanawar, Teh.Bayana, District- Bharatpur.
8. Personal file.


REGISTRAR (ADMN.)